

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :09/02/2018 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL


<u>SI No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT REPRESENTATIVE</u>	<u>REMARKS</u>
		<u>REGULAR</u>			
		<u>MATTERS</u>			
1	E/1436/2008	MAIDEN PAPER TUNES PVT. LTD.	. Vs.	C.C.E. KANPUR Amit Awasthi/DR	
2	E/1437/2008	SHRI SHUBASH CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR Amit Awasthi/DR	
3	E/1438/2008	SHRI SHARAD CHAND GUPTA, DIRECTOR OF	. Vs.	C.C.E. KANPUR Amit Awasthi/DR	
4	E/1899/2008	SHIVAM MASALE PVT. LTD.	. Vs.	C.C.E. KANPUR Amit Awasthi/DR	
5	E/104/2010	MR. SHALABH GUPTA	. Vs.	C.C.E. MEERUT Rajesh Chhibber, CAS I ASSOCIATES/DR	
6	E/329/2010	USHA FILTERS PVT. LTD. (UFPL)	. Vs.	C.C.E. MEERUT BIPIN GARG & CO. I ADVOCATES(ALLD)/DR	Connected with SI NO.
7	E/498/2010	MANJURI GUPTA (M.D.)	. Vs.	C.C.E. MEERUT BIPIN GARG & CO. I ADVOCATES(ALLD)/DR	
8	E/1096/2010	EURO FOOTWEARS LTD.	. Vs.	C.C.E. KANPUR R. Santhanam/DR	
9	ST/1258/2010	Farhat Beg	. Vs.	Meerut-i	IP/DR
10	E/1949/2010	MUSK TOBACCO	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR

(INDIA) PVT.
LTD.,

11	E/1950/2010	SH. KAMAL SINGH YADAV, PARTNER	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
12	E/1951/2010	SH. LEKH RAJ, (PROP.)	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
13	E/1952/2010	SH. ROOP SINGH,	. Vs.	C.C.E. LUCKNOW	AJAY VASHISTHA,ADV/DR
14	E/3835/2010	Switchgear & Control	. Vs.	Kanpur	Amit Awasthi/DR
15	E/1189/2012	Switchgear And Controls	. Vs.	Kanpur	Amit Awasthi/DR
16	E/70056/2016	Noida	. Vs.	Ozla Plastocraft Pvt Ltd	DR/IP
17	E/70064/2016	Ozla Plastocraft Pvt Ltd	. Vs.	Noida	Daman preet singh,Advocate/DR

Checked By :

Prepared By: 


**Assistant Registrar
(CESTAT, Allahabad)**